

**RESERVE BANK OF INDIA**

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

www.rbi.org.in
www.rbi.org.in/hindi
e-mail: helpprd@rbi.org.in

January 31, 2006

Reserve Bank Cancels Certificate of Registration of Fantasy Securities Private Limited, Kanpur

The Reserve Bank of India, has on December 27, 2005 cancelled the certificate of registration granted to Fantasy Securities Private Limited, having its registered office at 13/386 D. Prabhu Rachna, Civil Lines, Kanpur-208001, Uttar Pradesh for carrying on the business of a non-banking financial institution. Following cancellation of registration certificate, Fantasy Securities Private Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

Press Release: 2005-2006/964